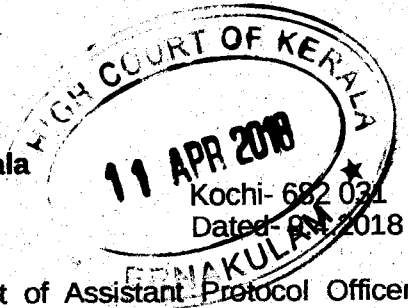


34276

The High Court of Kerala



Proceedings

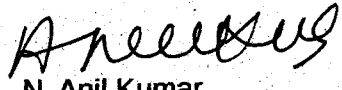
High Court establishment- appointment to the post of Assistant Protocol Officer on temporary basis- orders issued.

- Read: 1.High Court proceedings No. A5- 16341/2018 dated 15.3.2018.
2.High Court O.M. of even number dated 19.3.2018.
3.Rules 17 & 21 of the Kerala High Court Service Rules, 2007.

Order No.A1- 111801/2014/A5

Sri.Yazar Arafath M.M., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is appointed by transfer as Assistant Protocol Officer, High Court in the scale of pay of Rs.36600-79200 with compensatory allowance and special allowance @ Rs.500/- each per month on temporary basis, vice Sri.K.Neelakandan Nair, Assistant Protocol Officer, High Court posted back as Section Officer/Court Officer, High Court as per High Court proceedings read (1) above. He will take charge as Assistant Protocol Officer, High Court from Sri.R.Ashok, Protocol Officer, High Court forthwith.

(By Order)


N. Anil Kumar
Registrar General

To

- The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrar concerned
The Section Head concerned
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The Protocol Wing, High Court.
The PRO Section, High Court.
The G (Accounts-I, II & III) Sections, High Court
✓ The I.T. Section, High Court(for publishing in the High Court Website)
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File
Copy Submitted to:

The Honourable Judges